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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ 6483 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To :- The District & Sessions Judge
Tinsukia

Dated Guwahati, the 08th December, 2021

Sub:- **Permission to avail HTC.**

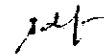
Ref:- Your letter No. DJT/CAO/III/19/7223/2021 dated 26.11.2021

Sir,

With reference to the above, I am directed to inform you Shri Nayan Jyoti Dutta, Secretary, District Legal Services Authority, Tinsukia, has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 w.e.f. the morning of 26.12.2021 till the morning of 01.01.2022 along with his wife Smti Banashri Bora Dutta and minor daughter Miss Saanvi Dutta to visit his home town Guwahati (subject to granting him Casual Leave by the appropriate authority), by the shortest possible route, as per existing Rules.

Shri Dutta may be informed accordingly.

Yours faithfully



REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 6484 - 6487 /A. dated 08/12/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Nayan Jyoti Dutta, Secretary, District Legal Services Authority, Tinsukia with reference to his letter No. CJL/2021/1168 dated 25.11.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.



REGISTRAR (VIGILANCE)